

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Or. Dr. 24.1.03

Respondent not
shown.

Copy to Bench

Or. Dr. 21.2.03

Copy of order
handed over to
Counsel for both
sides

28/2

28/2
So.

Order dated 24.01.03

As prayed for, further two weeks
time is allowed for filing of rejoinder.

Rel. to 21.02.2003.

Member (S)

21.2.03

Shri K.C. Kanungo, learned counsel
for the applicant, by filing a memo
submits that he does not want to
press this O.A. any further. In view
of this, the O.A. is disposed of for not
being pressed.

Shri A.K. Bose, learned senior
standing counsel for the respondents
is present and heard.

Vice-Chairman 21/2

Member (S)